

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3059

ANSWERED ON:08.12.2009

SMUGGLING ON BORDERS

Aaron Rashid Shri J.M.;Kishor Shri Kamal ;Mahant Dr. Charan Das;Rajukhedi Shri Gajendra Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of illegal activities like smuggling of cattle and fake currencies taking place on the borders;
- (b) if so, the details of such cases reported during each of the last three years and the current year, border-wise;
- (c) whether the connivance of personnel belonging to the para military forces guarding the borders in such activities has been reported;
- (d) if so, the details of such cases reported during the said period; and
- (e) the details of the action taken against such personnel and steps taken to check such illegal activities at the borders?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) of LOK SABHA UNSTARRED QUESTION NO.3059 TO BE ANSWERED ON 8th DECEMBER, 2009 REGARDING "SMUGGLING ON BORDERS"

(a) & (b): Yes, Madam. There are reports of clandestine illegal activities like smuggling of cattle and fake currencies taking place on the borders. As per the available information, the details of such cases reported during the last three years and the current year, border-wise are as follows:-

Border/Border Year No. of Cases of Amount of fake  
Guarding Force smuggling of cattle currency (in Rs.)

Indo-Bangladesh/  
Border Security Force 2006 16767 9,37,900

2007 20851 6,95,300

2008 18536 18,71,500

2009 7791 24,07,890

Indo-Pakistan/Border 2006 17,92,400

Security Force 2007 1,12,700

2008 NIL 63,99,900

2009 64,23,500

(up-to-date)

Indo-China/Indo-  
Tibetan Border Police 2006

2007 NIL NIL

2008

2009 (up-to-date)

Indo-Nepal/Sashtra 2006 54 1,50,700

Seema Bal 2007 91 2,37,640

2008 70 1,18,100

2009(up-to-date) 33 2,45,300

Indo-Bhutan/Sashtra 2006 - -

Seema Bal 2007 1 1,000

2008 8 52,500

2009(up-to-date) 17 76,500

Indo-Myanmar/ 2006 5,000

Assam Rifles 2007 NIL 92,500

2008 11,98,600

2009(up-to-date) 8,74,800

(c) to (e): There are no reports of connivance of staff in smuggling cases Indo-Pak, Indo-China, Indo-Nepal, Indo-Bhutan and Indo-Myanmar borders. However, along Indo-Bangladesh border the following number of such cases have been reported:-

Year No. of Cases

2006 52

2007 43

2008 35

2009

(upto November) 18

The Government has taken various preventive measures and steps to stop trans- border criminal activities including smuggling which, inter-alia, includes round the clock surveillance and patrolling on the borders, establishment of observation posts construction of border fencing and flood lighting; introduction of modern and hi- tech surveillance equipments; up-gradation of intelligence set up; establishment of additional Border Out Posts along borders to reduce inter-se distance and co- ordination with the State Governments and the concerned intelligence agencies. Appropriate action against the officials found involved in such activities is also taken as per the law. The BSF on its part have taken following steps in this regard:

- i) The vigilance have been geared up to keep an eye on the activities of the personnel deployed on the border;
- ii) Surprise checking of duties by officers at all levels;
- iii) Troops are being briefed daily about ill consequences of connivances;
- iv) Duty points are allotted randomly at the last moment; and
- v) Periodical inter BOP change of troops so that troops do not develop contacts with smugglers.